

tee has been formed by the Union Government for looking into the problems of the Jammu and Kashmir migrants;

(b) if so, whether any meeting of the Sub-Committee was held; and

(c) if so, the decision taken in the meeting?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M. JACOB): (a) to (c) The problems relating to migrants from Jammu and Kashmir are being reviewed from time to time and action as required is taken. Various issues concerning migrants from Jammu and Kashmir, were reviewed in a meeting taken by the Minister of State for Home recently and follow-up action, is being taken with the concerned Ministries and State Government.

[*Translation*]

**Alleged Irregularities Committed By
D.D.A.**

1833 SHRI RAM VILAS PASWAN: Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) whether the attention of the Government has been drawn to the news-item regarding alleged irregularities committed by DDA in development and other works in the Trans-Yamuna area and payments on forged bills as reported in the 'Jansatta' dated August 7, 1992.

(b) if so, whether any inquiry has been conducted in the matter;

(c) if so, the outcome thereof; and

(d) the action taken against the erring officials/persons?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) and (c) Yes, Sir. Report of the Central Vigilance Commission has been received on the matter.

(d) Processing of the Central Vigilance Commission is under progress.

**Strike by Scientists and Technical
Officers of ONGC**

1834. SHRI N.J. RATHVA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Association of the Scientists and Technical Officers of the Oil and Natural Gas Commission had gone country-wide relay-hunger-strike in July, 1992;

(b) if so, the details of demands of the strikers;

(c) the steps taken by the Government in this regard; and

(d) the extent to which the work and production of the Oil and Natural Gas Commission was affected by this strike?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) to (d). The demands related to anomalies in promotion, revision of allowances and certain welfare measures. After discussions with the management of ONGC, the Association of Scientific and Technical

Officers called off the relay fast. None of ONGC's activities, including production, were affected during the agitation.

Foreign Contributions Received by Non-Government Institutions

**1835. SHRI VIRENDRA SINGH:
PROF. RAM KAPSE:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of applications seeking foreign contribution by voluntary organisations pending with the Government as on date, State-wise;

(b) the contribution received by the organisations during 1991 and 1992;

(c) whether these organisations have diverted these funds for some other purposes;

(d) if so, the action taken by the Government thereon; and

(e) the names of the top Twenty Five Indian Trusts and organisations who received the maximum donations in the financial year 1991-92 and the names of the foreign agencies who gave these donations?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Information is in the Statement below.

(b) to (e). Under the provisions of the Foreign Contribution (Regulation) Act, 1976 associations are required to submit intimation of receipt of foreign contribution within 60 days of the closure of the financial year. The information in respect of 1991-92 is still pouring in. As such the required information is not available.

STATEMENT

State-Wise List of number of Voluntary Organisations Seeking Foreign Contribution Under Section 6(1A) of the Foreign Contribution (Regulation) Act, 1976-Pending as on 30.11.1992.

<i>Sl. No.</i>	<i>States</i>	<i>No. of applications pending u/s 6(1A) of the FC (R) Act, 1976.</i>
1.	Andhra Pradesh	23
2.	Arunachal Pradesh	Nil
3.	Assam	Nil
4.	Bihar	7
5.	Goa	5